

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/456/(IB)/2017
NAME OF THE PETITIONER(S) : WANBURY LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	NIRMALA . L	COMPANY SECRETARY	M. L
		M/BAFNA PHARMACEUTICALS LTD.	

2.	Dev ESTHAKAR J For M/s. Shivakumar & Suresh	Counsel for petitioner	J. S. Suresh
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ORDER

Counsel for petitioner present. Company Secretary representing the respondent present and stated that they are making a payment of Rs.2 lakhs towards payment of the first instalment and the balance amount will be paid in three equal instalments. She prayed for time to file a joint memo of settlement. Time is enlarged at request. Put up on 28.11.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)